

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

STARRED QUESTION NO:327
ANSWERED ON:20.03.2001
CENTRAL ASSISTANCE FOR WATER AUGMENTATION SCHEMES
A. VENKATESH NAIK;DR. KIRIT SOMAIYA

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether some State Governments have sent proposals regarding the Water Augmentation Schemes for urban areas for the Central assistance and approval during each of the last three years and till date;
- (b) if so, the names of the States and the details of Central assistance released to them for the purpose, State-wise;
- (c) whether the States have requested the Union Government to increase the quantum of assistance under the Scheme;
- (d) if so, the details thereof and the decision taken in this regard; and
- (e) the details of proposals pending with the Government, as on date, State-wise?

Answer

MINISTER OF URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI JAGMOHAN)

(a)to(e): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.327 FOR 20.3.2001 REGARDING CENTRAL ASSISTANCE FOR WATER AUGMENTATION SCHEMES.

(a) & (b): Yes, Sir. Under the Centrally Sponsored Accelerated Urban Water Supply Programme (AUWSP), proposals have been received from State Governments for approval. Details of number of schemes approved during last three years and till date State-wise are at Annexure-I. Details of Central assistance released during the last three years and till date State-wise are at Annexure-II.

(c) & (d): The State Governments submit proposals (approved by State Level Selection Committee) for water supply schemes under Accelerated Urban Water Supply Programme for technical approval of the Central Public Health & Environmental Engineering Organisation (CPHEEO), technical wing of this Ministry. The Central Public Health & Environmental Engineering Organisation gives their technical approval for water supply schemes submitted by the State Governments and the project cost of the approved schemes is clearly determined. Fifty per cent of the approved project cost is released in instalments by this Ministry as Central assistance. The annual allocation to individual States is determined based upon funds provided by the Planning Commission under the Accelerated Urban Water Supply Programme and the formula approved by the Cabinet Committee on Economic Affairs (CCEA).

(e): Under the Accelerated Urban Water Supply Programme, 8 schemes received from different State Governments have not yet been approved. Approval of these schemes depends upon availability of technical clarifications from the State Governments. Details of these 8 schemes are at Annexure-III.

ANNEXURE-I

STATUS AS ON 13.03.2001

MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION

ACCELERATED URBAN WATER SUPPLY PROGRAMME (AUWSP)

(Rs. IN LAKHS)

SL. NO.	STATE		SCHEMES APPROVED AND ESTIMATED COST				
	1998-99	1999-2000	2000-2001		TOTAL		
Nos.	Estt. Cost	Nos.	Estt. Cost	Nos.	Estt. Cost	Nos.	Estt. Cost

1.	ANDHRA PRADESH	-	-	-	-	-	-
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2.	ARUNACHAL PD.	-	-	-	-	-	-	-	-
3.	ASSAM	2	323.78	4	1257.31	-	-	6	1581.09
4.	BIHAR	4	496.27	8	1301.44	1	148.55	13	1946.26
5.	GOA	-	-	-	-	-	-	-	-
6.	GUJARAT	-	-	7	1395.28	4	846.78	11	2242.06
7	HARYANA	4	523.10	4	512.82	8	1897.28	16	2933.20
8.	HIMACHAL PD.	1	117.90	2	626.00	1	188.00	4	931.90
9.	JAMMU & KASHMIR	-	-	1	305.70	0	0	1	305.70
10.	KARNATAKA	2	689.00	7	1371.45	4	1088.70	13	3149.15
11.	KERALA	-	-	-	-	2	510.70	2	510.70
12.	MADHYA PRADESH	9	804.87	28	2559.35	9	1280.50	46	4644.72
13.	MAHARASHTRA	3	1006.66	2	465.58	5	2063.18	10	3535.42
14.	MANIPUR	2	276.89	3	340.88	3	653.54	8	1271.31
15.	MEGHALAYA	-	-	-	-	1	386.10	1	386.10
16.	MIZORAM	1	154.94	3	320.78	1	322.88	5	798.60
17.	NAGALAND	-	-	1	683.00	-	-	1	683.00
18.	ORISSA	3	507.09	3	520.48	6	722.79	12	1750.36
19.	PUNJAB	2	113.40	1	102.61	-	-	3	216.01
20.	RAJASTHAN	6	807.54	-	-	9	1226.68	15	2034.22
21.	SIKKIM	-	-	1	115.68	-	-	1	115.68
22.	TAMIL NADU	4	703.65	6	1396.10	8	1444.12	18	3543.87
23.	TRIPURA	1	133.35	1	288.14	3	800.97	5	1222.46
24.	UTTAR PRADESH	26	2204.21	27	2389.54	67	6194.97	120	10788.72
25.	WEST BENGAL	1	87.40	-	-	4	994.05	5	1081.45
	TOTAL	71	8950.05	109	15952.14	136	20769.79	316	45671.98

ANNEXURE-II

CENTRALLY SPONSORED ACCELERATED URBAN WATER SUPPLY PROGRAMME (AUWSP)

CENTRAL SHARE RELEASED FROM 1998-99 TO 2000-2001

(Rs. in lakhs)

S.NO.	STATE	1998-99	1999-2000	2000-2001	TOTAL
1.	ANDHRA PRADESH	-	-	0.00	-
2.	ARUNACHAL PD.	0.00	149.08	50.00	199.08
3.	ASSAM	198.87	324.26	0.00	523.13
4.	BIHAR	192.75	319.47	0.00	512.22
5.	GOA	0.00	0.00	0.00	0.00
6.	GUJARAT	0.00	347.25	386.10	733.35
7	HARYANA	130.19	259.56	438.85	828.60
8.	HIMACHAL PD.	58.95	156.50	125.25	340.70

9.	JAMMU & KASHMIR	20.75	183.90	0.00	204.65
10.	KARNATAKA	298.08	465.91	555.80	1319.79
11.	KERALA	85.50	67.69	127.68	280.87
12.	MADHYA PRADESH	626.72	936.56	559.76	2123.04
13.	MAHARASHTRA	393.94	369.01	437.92	1200.87
14.	MANIPUR	63.16	160.51	206.00	429.67
15.	MEGHALAYA	0.00	0.00	96.53	96.53
16.	MIZORAM	76.95	63.42	138.11	278.48
17.	NAGALAND	17.51	175.80	85.98	279.29
18.	ORISSA	258.00	258.62	245.79	762.41
19.	PUNJAB	0.00	105.48	0.00	105.48
20.	RAJASTHAN	324.81	0.00	306.74	631.55
21.	SIKKIM	0.00	28.92	0.00	28.92
22.	TAMIL NADU	234.91	521.36	535.54	1291.81
23.	TRIURA	42.11	91.44	175.25	308.80
24.	UTTAR PRADESH	932.83	1515.26	1680.19	4128.28
25.	WEST BENGAL	43.97	0.00	248.51	292.48

TOTAL: 4000.00 6500.00 6400.00 16900.00

ANNEXURE-III

NAME OF STATE	NAME OF TOWN	DISTRICT	ESTIMATED COST (RS. IN LAKHS)
HARYANA	LOHARU	BHIWANI	175.25
HIMACHAL PRADESH	HAMIRPUR	HAMIRPUR	1247.00
MADHYA PRADESH	MAUGANJ	REWA	198.30
MADHYA PRADESH	SHAHPUR	SHAHPUR	58.00
MADHYA PRADESH	AJAYGARH	PANNA	99.00
ORISSA	SONEPUR	SONEPUR	189.00
ORISSA	PATNAGARH	BOLANGIR	245.71
UTTAR PRADESH	BAGESHWAR	BAGESHWAR	704.30